

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2597  
ANSWERED ON:17.08.2011  
DISQUALIFICATION ON GROUND OF MEDICAL EXAMINATION  
Kashyap Shri Virender

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether a civil services examination candidate who secured 42nd rank in the successful candidates list could not pass through the medical examination;
- (b) if so, the details thereof;
- (c) whether disqualification on the grounds diagnosing diseases has deprived the right to live and liberty of the candidates;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the measures/arrangement made/taken by the Government for such promising educated youth to live a dignified life?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

- (a) & (b): The UPSC recommended 791 candidates on the basis of Civil Services Examination, 2008 in the first list. Name of Shri Sukhsohit did not figure in that list. Thereafter, a supplementary list of CSE-2008 was received. In the supplementary list, the name of Shri Sukhsohit was recommended by Union Public Service Commission at S. No. 42. As per medical report of Dr. Ram Manohar Lohia Hospital, New Delhi, Shri Sukhsohit is unfit for all service due to Thalassaemia Major and other diseases.
- (c) & (d): As per Civil Services Examination Rules, 2008, a candidate must be in good mental and bodily health and free from any physical defect likely to interfere with the discharge of the duties as an officer of the service.
- (e): The matter is under consideration.